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## ·TATEMENT

Name of Party Location

1. Shri Biswanath Jhunjhunwala Andhra Calcutta. Pradesh

2. M/s. Andhra Jute Mills Ltd., ,, Hyderabad.

3. Shri Hari Prasad Lohia, Calcutta.

4. Shri Basudev Bhuwalka, Guntur.

5. M/s. Anglo India Jute Mills Co., Calcutta

6. Shii G S. K'iemka, Gauhati. Assam

7. M/s Anglo India Jute Mills Bihar Co., Calcutta.

8. Shri Biswan ath Khaitan, Cal-Orissa cutta.

9. M/s. B'aarti Udyog, Bhilai. Madhya Pradesh

10. Shri G L. Rathi, Calcutta.

11. Punjab State Industrial Punjab
Development Corporation,
Chandigarh.

12. Shri R K. Chaubey, Mathura. Uttar Pradesh

MARKET PRICE OF INDUSTRIAL PRODUCTS
SUPPLIED BY STATE TRADING
CORPORATION

1139 DR SALIG RAM:
SHRI KRISHAN KANT:
SHRI RAJENDRA PRATAP
SINHA.
SHRI ARJUN ARORA:

Will the Minister of FOREIGN TRADE/ विदेश व्यापार मत्री be pleased to state:

(a) whether it is a fact that the market price of certain industrial products is higher by at least 25 per cent than the price at which the State Trading Corporation had supplied these products to the big distributors in India; and

(b) if so, what are the details of those products and the reasons for higher prices?

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THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/ विदेश द्वापार मनाल में उपमंत्री (SHRI A C GEORGE) (a) The State Trading Corporation are not aware of any such cases.

(b) Does not arise.

EXPORT OF BAUXITE BY GUJARAT MINE-RAL DEVELOPMENT CORPORATION

1140. SHRI KALYAN ROY: SHRI N K KRISHNAN:

Will the Minister of FOREIGN TRADE/ विदेश व्यापार मंत्री be pleased to state:

- (a) whether it is a fact that the Gujarat Mineral Development Corporation has been allowed to expert a huge quantity of Bauxite and if so the total amount of Bauxite experted in 1969, 1970 and 1971, countrywise; and
- (b) whether Government propose to stop further export of Bauxite by the said Corporation?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE| विदेश व्यापार मंत्रालय में उपमत्री (SHRI A. C. GEORGE): (a) According to information available with Government, no licence was issued to the Gujarat Mineral Development Corporation for the export of bauxite during 1969, 1970 and upto the 31st March, 1971.

(b) Does not arise since the export of bauxite is freely licensed subject to certain restrictions as to specifications and quantities

INDO-SOVIET TRADE AGREEMENT OF CONSUMER GOODS

1141. SHRI K L N PRASAD: Will the Minister of FOREIGN TRADE/ विदेश क्यापार मत्री be pleased to state:

(a) whether it is a fact that a Soviet Trade team visited India re-